

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No. _____/199

Surendra Kumar

Versus

Union of India and others

Date of Order	Orders
21.9.1995	<u>MA No.442/95 in TA No.1757/86</u> Mr. M.S.Gupta, counsel for the applicant This is a Misc. Application for securing implementation of order dated 19.11.1993 (Annexure A-5) passed in T.A. No.1757/1986. There is no provision for filing a Misc. Application for securing implementation of an order of the Tribunal. The M.A. is therefore dismissed.  (RATTAN PRAKASH) M(J)  (O.P. SHARMA) M(A) Central Administrative Tribunal Jaipur Bench, JAIPUR Certified That the Action is Required To Be Taken & The Case is Fit For Consignment To Record.  Deputy Secy. Record Section Officer Digit No. 3... Keeper (Judicial)

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